

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/395/ (IB)/2017  
NAME OF THE PETITIONER(S) : INFORMATION TECHNOLOGY PARK LTD  
NAME OF THE RESPONDENT(S) : OMNI VISUAL MEDIA PVT LTD  
UNDER SECTION : 433 (e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

**ORDER**

Matter is called. No representation on behalf of both the parties. As seen from the previous orders, there was no representation on behalf of the Petitioner. It appears that the Petitioner is not interested to pursue the matter. Therefore, the petition is **dismissed in default.**

**MEMBER (TECHNICAL)**

ghk

**MEMBER (JUDICIAL)**